

than 9 per cent. However, the growth rate of the GDP during 2008-09 declined to 6.7 per cent due to global economic slowdown and draught like situation in many parts of the country. The Government responded to the situation by announcing stimulus packages, taking monetary and fiscal measures etc.

(c) to (e) As a result of the policy measures announced by the Government the Indian economy recovered quickly and grew at 8.4 per cent per annum during 2009-10 and 2010-11. Because of the uncertain global scenario emerging from continued Euro zone crisis coupled with inflationary pressures in the domestic economy, the advanced estimates released by the Central Statistics Office (CSO) project that the GDP is likely to grow at 6.9 per cent during 2011-12. However, the macro-economic fundamentals of the economy continue to be strong and the economy is expected to bounce back to a higher growth trajectory.

IAP in Maoists Affected Districts

1774. SHRI K.E. ISMAIL :
SHRI R.C. SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Ministry is implementing Integrated Action Plan (IAP) in worst Maoists affected districts;

(b) if so, the details of the projects with the target set for those districts both State-wise and district-wise;

(c) whether the Ministry has set any monitoring mechanism regarding the implementation of these projects;

(d) if so, the details thereof with a list of targets after initiation;

(e) whether Government is actively considering to extend the programme in some more disciplines; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR) : (a) An Integrated Action Plan (IAP) for 60 Selected Tribal and Backward Districts was approved by the Government on 25.11.2010 with a block grant of Rs. 25 crore and Rs. 30 crore per district for 2010-11 and 2011-12 respectively. Recently, 18 more districts have been included under IAP taking the total to 78 districts.

(b) As per the guidelines of the scheme, the funds are placed at the disposal of the committee headed by the District Collector and consisting of the Superintendent of Police of the District and the District Forest Officer. The District-level Committee has the flexibility to spend the amount for development schemes according to need, as assessed by it. The State Governments and the District Collectors have also been

advised to ensure a suitable form of consultation with the Local Member of Parliament on the schemes to be taken up under the IAP. The District-level committee has to draw up a plan consisting of concrete proposals for public infrastructure and services such as school buildings, anganwadi centres, primary health centres, drinking water supply, village roads, electric lights in public places such as PHCs and schools, etc. The schemes so selected are required to show results in the short term. An amount of Rs. 3260.00 crore has been released so far, of which expenditure of Rs. 2023.29 crore has been reported (as on 24.03.2012). Out of about 70,000 works taken up, over 45,000 works have been completed. The details of the funds released, expenditure and the works taken up and completed by each district are available on the MIS <http://pcserver.nic.in/iapmis>.

(c) and (d) In addition to the data being uploaded on the MIS by the districts, IAP is being intensively monitored. The Development Commissioner/equivalent officer in charge of development in the State is responsible for monitoring of IAP in the State and over 20 video conference meetings have been held by the Planning Commission with the Development Commissioners/equivalent officers in charge of development in the States and District Collectors/District Magistrates to discuss the implementation of IAP.

(e) and (f) As per the guidelines for IAP, complete flexibility is already being given to the District Level Committee to take up works related to public infrastructure and services.

Construction of National Highways

1775. SHRIN. BALAGANGA : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

- (a) the total number of National Highways in the country, State-wise;
- (b) the number of NHs being constructed or developed or improved and pending for construction in the country along with the projects sanctioned and length completed during each of the last three years, State-wise;
- (c) the details of funds released by Government for this purpose, indicating the stretches during the same period, year-wise, State-wise;
- (d) whether construction of NHs is progressing very slow in the last few years; and
- (e) if so, the details thereof along with the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) The State-wise details of number of National Highways (NHs) in the country are given in Statement I (*See below*).